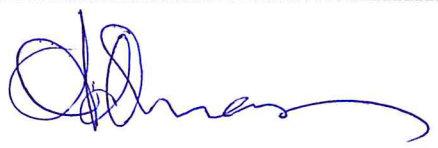


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/108/CAA/2017
NAME OF THE TRANSFEROR : DEED^I RESORTS PVT LTD
NAME OF THE TRANSFERRE : JOY^S THE BEACH RESORT PVT LTD
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
1	A. NARAYANAN acs.narayanan @gmail.com 8610406951	Counsel for Applicants	

ORDER

Mr. A. Narayanan, Counsel for Applicants present and prayed time for submitting arguments. At request, time is enlarged. Put up on 19.07.2107 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)